

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013
&
Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

Dated : 8th August 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association **...Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for GUVNL
Ms. Swapna Seshadri for Torrent Power
Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

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In the matter of:

Indian Wind Energy Association & Ors. **....Appellant(s)**

Versus

Gujarat Electricity Reg. Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for GUVNL
Ms. Swapna Seshadri for Torrent Power
Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

ORDER

Mr. Vishal Gupta, the learned counsel for the Appellant has finished his arguments in Appeal No. 258 of 2013.

Post the matter on **22.08.2014** for the submissions of the learned Senior Counsel for the Appellant in Appeal no. 21 of 2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js